## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

No. Of Adjournment: 7

COURT NO.: 1 07.08.2019

O.A./260/31/2017 H C DAS & OTHERS

M.A./260/50/2017 -V/S-M.A./260/239/2017 DEFENCE

M.A./260/390/2017

ITEM NO:14

FOR APPLICANTS(S) Adv.: Mr. S. K.Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the applicant submitted that the applicant has got relief in the meantime. So, he does not want to press this O.A. Hence, the OA is disposed of as infructous.	
	Ld. Counsel for the respondents is resent.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
	pms	